

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CAA-13/ND/2018

In the matter of :

Girja Shankar Agrochem
(P) Ltd with Anurati Buildcon (P) Ltd

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 08.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Manoj Kumar Garg, Advocate

For the Respondent/Corporate Debtor : :

For the Intervener

: Ms. Lakshmi Gurung, Standing Counsel
along with Mr. Omkar Singh, Income tax Deptt.

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.2.2018